(a) whether Government propose to provide funds to the State of Himachal Pradesh for the exploitation of underground water potential through the installation of a number of tube-wells:

Written Answers

- (b) whether 40 drilling points in Una District for which bores have already been made could not be provided energised tubewells for want of funds; and
- (c) if so, the funds to be provided under the drought relief programme for this purpose to the fliate Government and the likely ' date and exant thereof?
- \* \* MINISTER OF STATE OF THE MIN-ETRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA). (a) Minor Irrigation Programme is planned and implemented by the State Government However, to accelerate the programme including tubewells, central assistance is given through various Centrally Sponsored Schemes.
- (b) Out of 196 tubewells constructed in Una District, Himachal Pradesh, 188 were successful. 164 out of these have already been energised. Energisation work is in progress on 18 tubewells.
- (c) An advance Plan assistance as drought relief (1987-88) for Rs. 1.19 crores for drinking water, and Rs. 30.00 lakhs for creation of potential of 500 hectare through minor irrigation have been approved for the State

## Water from Shah Nehar Project to Himachal Pradesh

- 2821. PROF. NARAIN CHAND PARASHAR. Will the Minister of WATER RESOURCES be pleased to state
- (a) whether the Government have taken any action to ensure the implementation of the agreements between Punjab and Himachal Pradesh for the provision of 25

- cusecs of water from Anandpur Hydel Channel and 228 cusecs of water from Shah Nehar Project to Himachal Pradesh
- (b) if so, the action taken in this regard by the Union Government and the latest progress achieved in the implementation of the agreement, and 5
- (c) if not the reasons therefor and the likely date by which water would be provided to Himachal Pradesh for early irrigation facilities particularly in the context of drought?

THE MINISTER OF STATE OF THE MIN-ISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA). (a) to (c). The Government of Himachal Pradesh have submitted a project report for Rs.49 3 crores for utilisation of 220 cusec of water from Shah Nehar Project for irrigation of areas in Himachal Pradesh However, this estimate has not been prepared in consultation with the Government of Punjab, as required in the inter-State agreement of 4.8.1983. Comments of the Government of Puniab are required before the project proposals are finalised. The Government of India have recently written to the Government of Puniab on the urgent need of earmark 228 cusec out of Punjab's share in surplus Ravi-Beas waters for utilisation in Himachal Pradesh.

No project proposal has been received for utilisation of 25 cused by Himachal Pradesh from Anandpur Sahib Hydel Channel.

## **Meeting of National Water Resources** Council

2822. SHRIG. BHOOPATHY: Will the Minister of WATER RESOURCES be pleased to state

- (a) whether the National Water Resource Council held a meeting on 9th September, 1987: and
  - (b) if so, details of the proposals made

and decisions taken for the best utilisation of water in the meeting?

Written Answers

THE MINISTER OF STATE OF THE MIN-ISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) (a) Yes, Sir

- (b) The Council approved the National Water Policy document which broadly covers the following aspects
- (1) reckoning a drainage basin or subbasin as a unit of planning;
- (2) adoption of integrated and multi-disciplinary approach to planning and formulation of projects,
- (3) integrated and coordinated development of surface and ground water,
- (4) special attention in planning projects for benefitting disadvantaged groups of the society.
- (5) water transfer to needy areas based on a national perspective,
- (6) giving primary consideration for provision of drinking water while planning multi-purpose projects.
- (7) close integration of water use and land use policies.
- (8) maximising technological inputs into the orderly development of water resources

## **Examination Reforms Wing**

2823 SHRI PRATAPRAO B BHOSALE Will the PRIME MINISTER be pleased to state

- (a) whether an examination reforms wing had been set up, and
- (b) if so, details of its functions and how this would ensure fair and non-discriminatory functioning of recruiting agencies?

THE DEPUTY MINISTER IN THE MINIS-TRY OF PERSONNEL. PUBLIC GRIEVAN-CES AND PENSIONS (SHRI BIREN SINGH ENGTI) (a) An Examination Reforms Wing had been set up in the Union Public Service Commission

(b) This Wing which has been functioning for over a decade, reviews periodically the examinations conducted by the Commission with refereence to the methods and procedures adopted It also undertakes studies on the tests administered by the Commission to upgrade the quality of the Question Papers and to introduce reforms in the schemes of the various examinations. One of the reforms made in the introduction of Objective Type Tests which ensure complete elimination of subjectivity in evaluation of the answers

## **Special Recruitment Wing for Scientific Technical Posts**

2824. SHRI PRATAPARAO B BHOSALE. Will the PRIME MINISTER be pleased to state

- (a) whether Government propose to set up a special recruitment wing for scientific and technical posts, and
- (b) if so, the details of this proposal and the time by which it will be implemented?

THE DEPUTY MINISTER IN THE MINIS-TRY OF PERSONNEL. PUBLIC GRIEVAN-CES AND PENSIONS(SHRI BIREN SINGH ENGTI). (a) and (b) It has been decided to set up a Special Wing in the Union Public Service Commission to take care of the requirements of Scientific recruitment Departments to minimise delay in the matter of recruitment, promotions, confirmations etc of scientific personnel in respect of the scientific posts within the purview of the Commission This Wing will act as a 'Single Window' in the Commission to process all such matters referred to them by Scientific Departments The Special Wing will start functioning as soon as the